This is essentially a matter which would be looked into by the authorities concerned. The applicant has not represented to any one and has straight away come to this Tribunal. He is, therefore, free if he so chooses, to submit a representation to the Director of Postal Services, Karnool Region, who shall examine his claims and take a decision on merits. The representation, if any, has to be submitted within three weeks from today and the representation, when received, shall be disposed of by the Director of Postal Services, Karnool, within four weeks thereafter. Thus the O.A. is disposed of at the admission stage.

B.S.Jai Parameshwar, Member(Judicial)

H. Rajendra Prasad, Member (Administrative)

15/2172

Dated the 15th July, 1997
Dictated in the Open Court.

₽Ј/15**797**

à.866/97.

To

- The Inspector of Post Offices, Dept.of Posts, Podili, Prakasam Dist. 523240.
- 2. The Sub Divisional Inspector, Postal Dept., Podili, Prakasam Dist. -240.
- 3. One copy to Mr. M.V1jayakumar, Advocate, CAT.Hyd.
- 4. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
- 5. One copy to HHRP M(A) CAT. Hyd.
- 6. One copy to D.R.(A) CAT.Hyd.
- 7. One spare copy.

pvm

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TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

THE HON' BLE MR. H. RAJENDRA PRASAD: M(A)
The Hauble Mr. B. S. Jai Parameswan: MO)

Dated: /5-7 -1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

T.A.No.

866/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn Dismissed for default.

Ordered/Rejected.

No order as to costs.

o**v**m

केन्द्रोम प्रशासिनकु अधिकरण Central Administrative Tribunal प्रस्का /DESPATEN

2 4 JUL 1997

हैंबराबाद ग्यायरीह -HYDEKABAD BENCH IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

To

1. The Divisional Inspector(Postal)
Podili, Prakasam Dist- 240.

Dated: 4-9-97.

 The Inspector of Fost Offices, Dept.of Posts, Podili, Prakasam Dist. 240.

Sub: C.A.No. 866/97 dt. 15-7-97.

Ref: PF/EDMC/ATS Palem dt. PD.PDL the 6-8-97.

Sir,

With reference to your letter dated 6-8-97 I am herewith sending the copies of original application alongwith enclosures in OA 866/97 to replace the copy of OA 864/97, which was already sent to you.

Deputy Registrar(J)CC

केन्द्रोय प्रशास्त्रिक अधिकरण Ceasid Administrative Tribunal केंद्राल /DESPATCH

~ 4 SEP 1997

हॅदराबाद न्यायपीठ ो HYÐEKABAÐ BENCH